

From

The District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(2)/2018/ 1086

Dated, Delhi the 11 MAY 2018

Sub: Appointment to Delhi Judicial Service.

Sir,

With reference to letter No. 1339/DHC/Gaz./G-7/2018 dated 24.03.2018 and in continuation to this office letter No. F.5(2)/2018/952 dated 01.05.2018 on the above noted subject, it is informed that following newly appointed Officer of Delhi Judicial Service have appeared before me and they have been administered the requisite Oath of Allegiance to the Constitution of India.

1. Ms. Neetu Nagar
2. Mr. Kamran Khan
3. Mr. Vivek Kumar Agarwal

Their Oath of Allegiance to the Constitution of India, alongwith joining reports is enclosed herewith .

Yours faithfully,

Encl. As above

sd/
(Talwant Singh)

District & Sessions Judge (HQs),
Delhi

F.5(2)/2018/ 32770-799

Dated, Delhi the 11 MAY 2018

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Administrative Officer (Judl.) Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini and Dwarka Courts, Delhi/New Delhi.

Talwant Singh
District & Sessions Judge (HQs),
Delhi